Format of Special Return

(Please see letter DNBS(PD)/CC. No. 8/02.01/98-99 dated January , 1999)

(To be submitted by all NBFCs whether holding public deposits or not)

1. Name and complete address of
   Registered office of the company
   Telephone No.                    Fax No.(if any)

2. Total Assets

3. Classification of the Company as
   per asset pattern

4. Date of last audited balance sheet

5. Net Owned Fund as per the above balance sheet

6. Name and complete postal address
   of the Statutory Auditors
   Telephone No.                    Fax No. (if any)

7. Outstanding Public Deposits as on the
   (i) date of Balance Sheet mentioned at para (4) above.
   (ii) September 30, 1998
   (iii) December 31, 1998

Notes:

(1) The term `Net Owned Fund' has been defined in the Explanation to Section 45-IA of
    the Reserve Bank of India Act, 1934.

(2) The term public deposits has been defined in the Non-Banking Financial Companies

We declare that the above information is true and correct.

Place
Date

Name and Signature of the
authorised official